

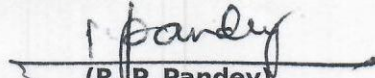
OFFICE OF THE DISTRICT & SESSIONS JUDGE (NORTH) ROHINI COURT : DELHI

ORDER

In partial modification of all earlier orders the following Committees are hereby re-constituted, with immediate effect:-

S. No.	Name of Committee	Name of the Judicial Officers	Designated as
1.	Sexual Harassment committee (Committees to examine the complaints of sexual harassment against women employees posted in the North District, Rohini Court, Delhi.)	Ms. Kiran Gupta, ADJ-03	Chairperson
		Ms. Richa Manchanda, MM (Mahila Court-01)	Member
		Ms. Kadambari Awasthi, MM-04	Member
		Ms. Radha Bhardwaj, President of DAV Educational & Welfare Society (NGO)	Member
		Ms. Vinod Bala, Sr. A. O. (J)	Member
		Ms. Meenu Kochar, JA	Member
2.	Vigilance Committee.	Sh. S. S. Malhotra, PO MACT-01	Chairman
		Ms. Kiran Gupta, ADJ-03	Member
		Sh. Shivaji Anand, ADJ-02	Member
		Sh. Satvir Singh Lamba, ACJ-cum-CCJ-cum-ARC	Member
3.	Review Sub-Committee (to improve disposals and for expediting adjudication and Arrears Committee.)	Sh. Vinod Kumar, ASJ-05	Chairman
		Sh. Devender Kumar Jangala, PO MACT-02	Member
		Sh. Sunil Kumar, JSCC-cum-ASCJ-cum-Gdn Judge	Member
		Sh. Vikram, MM-01	Member
		Sh. Gagandeep Singh, CMM	Special invitee
		Ms. Vandana, SCJ-cum-RC	Special invitee
		Sh. Satvir Singh Lamba, ACJ-cum-CCJ-cum-ARC	Special invitee
4.	Purchase Committee	Sh. S. S. Malhotra, PO MACT-01	Chairman
		Sh. Neeraj Gaur, ADJ-01	Member
		Sh. Satvir Singh Lamba, ACJ-cum-CCJ-cum-ARC	Member
		Sh. Vikram, MM-01	Member
		Sh. Ram Charan Dhiwar, Account Officer,	Member
		Deputy Director (Finance), Government of NCT of Delhi	Member (as required by rules)
5.	Staff Grievance Committee	Ms. Seema Maini, ASJ-01	Chairperson
		Sh. Neeraj Gaur, ADJ-01,	Member
		Ms. Richa Manchanda, MM (Mahila Court-01)	Member

- Note:** 1. If the Chairman/Chairperson of the Committee is not available for any reason, the next senior most member of the concerned Committee shall act as Chairperson of the said Committee.
2. Minutes of the Meetings is to be recorded by the P.A. attached with the Chairperson of the Committee.
3. Correspondence with the Hon'ble High Court will be done only by the undersigned.


(R.P. Pandey)

District & Sessions Judge
North District, Rohini Court : Delhi
Dated, Delhi the 19/2/19

No. 5850-5910 F2N(4)/Admn.(North)/RC/2019

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (Headquarter), Delhi.
3. The District & Sessions Judge (North-west), Rohini Court, Delhi.
4. The Judicial Officers concerned.
5. The Chief Prosecutor, North District, Rohini Court Delhi.
6. The Secretary, DLSA (North), Rohini Court, Delhi.
7. All the Sr. A.O. (J)/A. O. (J)/Branch In-charges of North District, Rohini Court, Delhi.
8. The Record Officer (RTI), North District, Rohini Court, Delhi.
9. Web-Site Committee (English/Hindi), Tis Hazari Courts, Delhi.
10. Web-Site Committee, Rohini Court, Delhi.
11. The Dealing Assistant, Facilitation Centre, Rohini Court, Delhi.
12. The Secretary, Bar Association, Rohini District Courts, Delhi.
13. DAV Educational & Welfare Society through its President Ms. Radha Bhardwaj, 153, pkt-12, Sector 21, Rohini, Delhi-86.
14. The PRO/APRO, North & North-West District, Rohini Courts, Delhi.
15. The Deputy Director, Finance Department, Delhi Secretariat, Govt of NCT of Delhi.
16. Official concerned.
17. P.S. to the undersigned.
18. The Branch In-Charge, R & I-Branch for uploading in LAYERS.